

**Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes**

New Delhi, 28th September, 2026

Press Release

**CBDT extends due date for furnishing Return of Income for AY 2026-27
in respect of persons subject to audit under the Income-tax Act, 1961**

The due date for furnishing Return of Income for Assessment Year 2026-27 is 31th October, 2026 in the case of persons mentioned at S. No. 2 in the Table below Explanation 2 to sub-section (1) of section 139 of the Income-tax Act, 1961

The Central Board of Direct Taxes (CBDT) has decided to extend the aforesaid due date of furnishing of Return of Income from 31th October, 2026 to 21th November, 2026.

Accordingly, the 'specified date' for furnishing of the report of audit under the provisions of the Income-tax Act, 1961 for Assessment Year 2026-27, in the case of persons referred to at S. No. 2 in the Table below Explanation 2 to sub-section (1) of section 139 of the Act, stands extended from 30th September, 2026 to 21th October, 2026

A formal order/notification to this effect is being issued separately.

(V. Rajitha)

Commissioner of Income Tax
(Media & Technical Policy) &
Official Spokesperson, CBDT